

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-371 (ND)/2017

In the matter of :

Mr. Anil Sharan, HUF

.. PETITIONER

Vs.

Tulsiani Constructions and Developers (P) Ltd.

... RESPONDENT

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 27.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

Even at the time of second call, none was present on behalf of the petitioner. Hence, the matter is posted to 09.10.2017 for the appearance of the petitioner, failing which, the matter will be dismissed for non-appearance.

List on 09.10.2017.

Surjit
27.9.2017


(R. VARADHARAJAN)

MEMBER (JUDICIAL)